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Title: Message received from Rajya Sabha that at its sitting held on the 6th December, 2007, Rajya Sabha agreed without any amendment to Maintenance and Welfare of Parents and Senior Citizens Bill, 2007 passed by Lok Sabha on the 5th December, 2007.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 6th December, 2007, agreed without any amendment to the Maintenance and Welfare of Parents and Senior Citizens Bill, 2007 which was passed by the Lok Sabha at its sitting held on the 5th December, 2007."

12.08 Â¼ hrs.